

- (iii) It may be necessary to agree to some payment as royalty, technical know-how fees and for good-will. These will have to be further examined;
- (iv) Repatriation of capital should be avoided as far as practicable;
- (d) and (e): The information is being collected and will be laid on the table of the House as soon as possible.

Demand for increase in price of wagons by manufacturers

255. SHRI BIREN ENGTI:
SHRI B. K. DASCHOW-
DIHURY:

Will the Minister of RAILWAYS be pleased to state:

(a) whether wagon manufacturers have incurred a huge backlog in the supply of wagons contracted for;

(b) whether manufacturers in the public sector have demanded an increase in price and want the matter to be referred to the Bureau of Public Enterprises whereas private manufacturers have not done so, and

(c) reaction of Government to this demand?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH): (a) As on 1st October 1974 the wagon builders have outstanding orders to the tune of 29,234.5 wagons in terms of four wheelers, out of which 10,835.5 wagons are orders overdue with respect to original contractual delivery dates.

(b) No, but the Ministry of Industry and Civil Supplies (Heavy Industry) referred this matter for consideration of the Ministry of Railways.

(c) Normally prices against concluded contracts are not to be revised particularly when broad elements of costs are covered by escalation provisions in the contracts, which is the case in wagon contracts.

Re-instatement of Railway Employees of Lucknow Division (Northern Railway)

256. SHRI SARJOO PANDEY:

Will the Minister of RAILWAYS be pleased to state:

(a) whether Government are aware that employees belonging to various categories of the Lucknow Division of the Northern Railway have not been reinstated so far;

(b) if so, the reasons for this delay by the Divisional Superintendent; and

(c) whether Government have given a fresh directive for reinstatement of the Railway employees?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH): (a) to (c). On Lucknow Division of Northern Railway, out of a total of 60 permanent and temporary employees whose services were dispensed with, 44 have so far been taken back to duty as a result of individual appeals. These appeals have to be considered on case to case basis and the Railway Administration are making efforts to finalise all pending appeals expeditiously.

Re-engagement of casual labour/substitutes depends on the actual requirement of the Railway in these categories. However, out of 30 casual labour/substitutes who represented, 28 have been re-engaged; 2 representations are under consideration.

Crude oil supplied to H.P.C. under Agreement with ESSO

257. SHRI SEZHIAN: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the quantity of crude oil supplied to Hindustan Petroleum Corporation under its agreement with Esso since March, 1974;

(b) the price per barrel paid so far; and